

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOKSABHA
UNSTARRED QUESTION NO.1363
TO BE ANSWERED ON 9TH FEBRUARY, 2022**

5G NETWORK

† 1363. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has provided adequate infrastructure to operate the 5G network in view of the recent claims made by the Mobile Service Operators and if so, the details thereof;
- (b) the details of infrastructure developed in Delhi, Rajasthan and Haryana in this regard;
- (c) whether there is any proposal to extend this facility to the Government run companies; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) to (d) Government has taken several policy initiatives to facilitate infrastructure growth. These include sharing/trading/liberalisation of spectrum and sharing of passive/active infrastructure. The Licenses issued and the Spectrum allocated to Telecom Service Providers (TSPs) by the Government are technology neutral. The infrastructure required including in Delhi, Rajasthan and Haryana to operate a telecom network is developed by the TSPs based on the growth of ecosystem and demand for services. On the basis of applications submitted by TSPs, the Department of Telecommunications (DoT) has granted permission to M/s BhartiAirtel Ltd., M/s Reliance JioInfocomm Ltd., M/s Vodafone Idea Ltd. and M/s Mahanagar Telephone Nigam Limited for conducting 5G Technology trials.
